### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO.97 TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2021

#### DATA COLLECTION THROUGH CO-WIN APPLICATION

#### 97 SHRI DEREK O' BRIEN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of data that will be collected and monitored through Co-Win application and
- (b) whether a person will be denied COVID-19 vaccination if he/she cannot download Co- Win application for any reason and the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Particulars of the beneficiaries for verification of their identity at the time of vaccination such as name, gender, date of birth/Age, ID card type and ID no. etc. are being collected. Further details necessary to ensure full vaccination of a beneficiary such as type of vaccine, vaccination date, vaccine 1st/2nd dose etc. are also being collected.
- (b): No.